

MINISTRY OF COMMERCE AND INDUSTRY  
NOTIFICATION *re* COIR INDUSTRY  
RULES.

REPORT OF THE TARIFF COMMISSION  
*re* BICHROMATES INDUSTRY.

REPORTS ON THE WORKING OF THE CEN-  
TRAL SERICULTURAL RESEARCH  
STATION, BERHAMPUR.

REPORT ON SMALL INDUSTRIES IN INDIA  
BY INTERNATIONAL PLANNING TEAM OF  
FORD FOUNDATION.

THE MINISTER FOR COMMERCE  
AND INDUSTRY (SHRI T. T. KRISHNA-  
MACHARI): I lay on the Table a copy  
of the Ministry of Commerce and  
Industry Notification S.R.O. No. 2226,  
dated the 6th July 1954, publishing  
the Coir Industry Rules, 1954, under  
sub-section (3) of section 26 of the  
Coir Industry Act, 1953. [Placed in  
Library, see No. S-216/54.]

I also lay on the Table a copy of  
each of the following papers under sub-  
section (2) of section 16 of the Tariff  
Commission Act, 1951:—

- (i) Report (1954) of the Tariff Com-  
mission on the continuance of  
protection to the Bichromates  
Industry. [Placed in Library,  
see No. S-219/54.]
- (ii) Government Resolution No.  
9(1)/TB/54, dated the 31st July  
1954. [Placed in Library, see  
No. S-220/54.]

I also lay on the Table a copy each  
of the Reports for the years 1949-50  
and 1950-51 on the working of the Cen-  
tral Sericultural Research Station,  
Berhampore (West Bengal). [Placed  
in Library, see Nos. S-217/54 and S-  
218/54.]

I also lay on the Table a copy of  
each of the following papers:—

- (i) Report on Small Industries in  
India by the International  
Planning Team of the Ford  
Foundation. [Placed in  
Library, see No. S-211/54.]
- (ii) Ministry of Commerce and  
Industry Resolution No. 53-  
Cot. Ind. (A)(12)/54, dated the  
7th June 1954. [Placed in  
Library, see No. S-212/54.]

NOTIFICATIONS AMENDING THE CINEMATO-  
GRAPH (CENSORSHIP) RULES, 1951

THE MINISTER FOR INFORMATION  
AND BROADCASTING (DR. B. V.  
KESKAR): Sir, I beg to lay on the  
Table, under sub-section (3) of section  
8 of the Cinematograph Act, 1952, a  
copy each of the following notifications  
making certain further amendments to  
the Cinematograph (Censorship) Rules,  
1951:—

- (i) Notification S.R.O. No. 1834,  
dated the 26th September 1953.
- (ii) Notification S.R.O. No. 1924,  
dated the 8th October 1953.
- (iii) Notification S.R.O. No. 130,  
dated the 6th January 1954.
- (iv) Notification S.R.O. No. 397,  
dated the 30th January 1954.
- (v) Notification S.R.O. No. 625,  
dated the 16th February 1954.

[Placed in Library, see Nos. S-222—  
226/54 for (i) to (v).]

STATEMENT ON RECENT FLOODS  
IN EASTERN PARTS OF INDIA

THE DEPUTY MINISTER FOR  
HOME AFFAIRS (SHRI B. N. DATAR):  
Sir, with your permission I beg to  
make a statement on the recent floods  
in the Eastern parts of India. It is a  
matter for deep regret that this year  
again there have been disastrous floods  
in the Eastern parts of India. Full de-  
tails about these floods, particularly  
regarding the extent of damage caused  
are not yet available, but on the basis  
of the reports that I have so far re-  
ceived from the State Governments  
concerned, the position is as follows:—

The worst affected areas are Assam  
and Bihar where the flood waters have  
submerged 12,000 and 10,000 square  
miles respectively. West Bengal and  
Uttar Pradesh have also suffered  
heavy damages.

The cause of floods in Assam is  
stated to be the silting up of the bed  
of the Brahmaputra which is the main  
drainage channel. This caused wide-  
spread floods extending from Sadiya  
to Dhubri. The first flood occurred in  
the middle of June and the second one